- Operationalisation of Eastern Peripheral Expressway and Western Peripheral Expressway to divert non-destined traffic from Delhi which results in smooth
- Streamlining the issuance of Pollution Under Control Certificate.
- · Banning of burning of biomass and garbage.

traffic flow and reduces emissions.

Written Answers to

- 3 Waste-to-Energy (W-t-E) plants are currently operational in Delhi with a total capacity of 5100 Tonnes Per Day(TPD).
- Notifications of 6 waste management rules covering solid waste, plastic waste, e-waste, bio-medical waste, C&D waste and hazardous wastes issued in 2016.
- Notification of stricter emission norms for power plants.
- Closure of Badarpur thermal power plant in Delhi.

Statement

Ambient Air Quality Data

Air Quality Index Status of Ozone in Delhi-NCR

| Year-wise | | To re | | | |
|-----------|---------------------|----------|------|------|---------------------------|
| City | Prominent Parameter | 2016 | 2017 | 2018 | 2019 (Till31st May) |
| Delhi | Ozone | 36 | 14 | 45 | 23 |
| Faridab | ad Ozone | 3 | 0 | 8 | 55 |
| Gurugra | m Ozone | 43 | 0 | 5 | 6 |
| Ghazial | oad Ozone | 35 | 0 | 8 | 3 |
| Noida | Ozone | 2 | 33 | 16 | 0 |

Plantation of trees

1614. SHRI RAM KUMAR KASHYAP: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has taken a resolve on World Environment Day to plant a large number of trees in the country;

- (b) if so, the details of the scheme formulated in this regard by Government;
- (c) the total number of trees proposed to be planted in the years 2019 and 2020;
- (d) whether Government proposes to plant medicinal and fruit bearing trees at various locations in the country; and
- (e) whether suitable sites for tree plantation have been identified and if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) and (b) The World Environment Day(WED) was celebrated this year with the theme of "Air Pollution‰, to promote clean air. On this WED 2019 seedlings were planted and an advertisement was also released encouraging all to plant a tree. Ministry of Environment, Forest and Climate Change has decided to make plantation a peopleÊs movement through various programmes which will promote school nursery, urban forestry, planting trees on vacant lands, bunds on farm land etc. Tree Plantation/Afforestation activities are also taken up cross-sectorally by various Departments, NGOs, Civil Society, Corporate bodies etc. under various Central and State Plan/Non Plan Schemes. State/Union Territory Governments also take up tree plantation activities on special occasions and celebrations including World Environment Day, Van Mahotsav etc. involving local people and various agencies.

- (c) Afforestation/Tree plantation targets in the country in respect of Area Covered under Public and Forest Lands and number of Seedlings Planted under Twenty Point Programme (TPP) is fixed by Ministry of Environment, Forest and Climate Change (MoEF and CC) annually for States/UTs. The target of plantation for the year 2019-20 is 1.87 million ha. and the details of State/UT wise targets are given in the Statement (*See* below).
- (d) The Ministry has issued guidelines for including bamboo and medicinal plants in afforestation activities on degraded forest land and contiguous areas. Advisories have also been issued to State /UT Governments to plant local and indigenous species during plantations. The National Afforestation Programme (NAP) of MoEF&CC has the provision for inclusion of medicinal plants under various plantation models. Apart from NAP the National Mission for a Green India (GIM) of MoEF&CC also permits plantation of mixed indigenous species by the implementing states.

Besides, as per the information received from National Medicinal Plant Board (NMPB), Ministry of AYUSH, NMPB presently, is implementing a "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants‰ throughout the country under which support is provided for *in-situ lex-situ* conservation and resource augmentation of various species of medicinal plants. In addition, NMPB, Ministry of AYUSH is also implementing a Centrally Sponsored Scheme of National AYUSH Mission (NAM) under which there is a component on "Medicinal Plants% which primarily aims at supporting cultivation of medicinal plants on farmer $\hat{\mathbb{B}}$ land.

(e) Tree Plantation/Afforestation activities being a multi-departmental effort involving various agencies and local people, are done in the sites identified by the implementing agency/people involved and/or as per scheme specific norms.

State/UT wise targets of afforestation fixed under Twenty
Point Programme for the year 2019-20

| Sl. No. | Name of State/UT | Target- 2019-20 | | |
|---------|-------------------|--------------------------|-----------------------------------|--|
| | | Area of Plantation (Ha.) | Number of Seedlings (in lakhs) | |
| 1 | 2 | 3 | 4 | |
| 1. | Andhra Pradesh | 233800 | 1519.70 | |
| 2. | Arunachal Pradesh | 35 | 0.23 | |
| 3. | Assam | 50 | 0.33 | |
| 4. | Bihar | 23600 | 153.40 | |
| 5. | Chhattisgarh | 94700 | 615.55 | |
| 6. | Goa | 30 | 0.20 | |
| 7. | Gujarat | 182100 | 1183.65 | |
| 8. | Haryana | 26800 | 174.20 | |
| 9. | Himachal Pradesh | 11250 | 73.13 | |
| 10. | Jammu and Kashmir | 10830 | 70.40 | |
| 11. | Jharkhand | 24050 | 156.33 | |
| 12. | Karnataka | 70720 | 459.68 | |
| 13. | Kerala | 18240 | 118.56 | |
| 14. | Madhya Pradesh | 59000 | 383.50 | |

| 132 | Written Answers to [RA | AJYA SABHA] | Unstarred Question: | |
|-----|-------------------------|-------------|---------------------|--|
| 1 | 2 | 3 | 4 | |
| 15. | Maharashtra | 49600 | 322.40 | |
| 16. | Manipur | 7900 | 51.35 | |
| 17. | Meghalaya | 3260 | 21.19 | |
| 18. | Mizoram | 4440 | 28.86 | |
| 19. | Nagaland | 1270 | 8.26 | |
| 20. | Odisha | 350000 | 2275.00 | |
| 21. | Punjab | 5590 | 36.34 | |
| 22. | Rajasthan | 66580 | 432.77 | |
| 23. | Sikkim | 1860 | 12.09 | |
| 24. | Tamil Nadu | 43290 | 281.39 | |
| 25. | Telangana | 426900 | 2774.85 | |
| 26. | Tripura | 4130 | 26.85 | |
| 27. | Uttarakhand | 21080 | 137.02 | |
| 28. | Uttar Pradesh | 113490 | 737.69 | |
| 29. | West Bengal | 9370 | 60.91 | |
| 30. | Andaman and Nicobar Isl | ands 1150 | 7.48 | |
| 31. | Chandigarh | 190 | 1.24 | |
| 32. | Dadra and Nagar Haveli | 240 | 1.56 | |
| 33. | Daman Diu | 10 | 0.07 | |
| 34. | Delhi | 1540 | 10.01 | |
| 35. | Lakshadweep | 10 | 0.07 | |
| 36. | Puducherry | 140 | 0.91 | |
| | Total | 1867245 | 12137.09 | |

National Regulator for environment

†1615. SHRIMATI KANTA KARDAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

 $[\]dagger \textsc{Original}$ notice of the question was received in Hindi.